

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

आदेश पत्र
ORDER SHEET

आवेदन सं 19 का
 ORIGINAL APPLICATION NO. 233/2004
 of 199

आवेदक P.C. Ananthappan Nair प्रत्यर्थी D.G. of Posts, New Delhi
 Applicant(s) Respondent(s) and 26 others and 7 others

आवेदक (आवेदकों)
 की ओर से अधिवक्ता
 Advocate for
 Applicant(s)

रजिस्ट्री के टिप्पणी
 Notes of the Registry

प्रस्तुतीकरण की तारीख : 22.3.04
 Date of Presentation :
 पंजीकरण की तारीख : 25.3.04
 Date of Registration :
 विषय : Inclusion of DA
 Subject :
 तैनाती की तारीख : 26.3.04
 Date of posting :

22/3/04

Reply not filed.

None for either side.

No reply filed yet. Call
 on 07.07.2004.

01.06.2004

अधिकरण के आदेश
 Orders of the Tribunal

26.3.04

C-I

(3) Mr. O.V. Radhakrishnan
 Mr. K. Shri Hari Rao, ACGSC

M.A. 231/04 for joint application is allowed.
 Shri K. Shri Hari Rao, ACGSC appeared for the respondents.

Heard. The application is admitted.

Respondents shall file their reply statement within four weeks with a copy to the applicant who may file rejoinder, if any, within two weeks thereafter.

List before RC for completion of pleadings on
 1-6-04.

H. B. D.
 HPD(AM)

asp

AVH(VC)

Reply not filed.
 26/6/04

No sitting in RC on 07/7/04.

Renotified to 08/7/04.

06/7/04

RC

None for either side.

No reply filed yet. Call on 23.08.2004.

08.07.2004

Reply not filed

At 08/8/04

RC

None for either side.

No reply filed yet. As last chance call on 04.10.2004.

23.08.2004

Reply statement
filed on 17-9-04
returned to cure
defects.

Re
20/9/04

Reply not re-presented

R
1/10/04

(16/10)

(13)

12.1.05
16

Mr. OV Radhakrishnan C-I
(rep)

Mr. Mariam Mathai(rep)

In view of the fact that a number of cases in the same matter are pending in different Courts including this Tribunal. Therefore, a month's time is granted for achieving the convergence of views before the matter is taken up for adjudication.

Post after one month.

HPD(AM)

12.1.05

rv

16.2.05

C-I

(9) Mr. OV radhakrishnan
Mrs. Mariam Mathai, ACGSC

At the request of the counsel of the applicant two weeks time is granted for filing a rejoinder. List after 2 weeks.

AVN(VC)

asp

1.3.05

KVS(JM)

C-II

8
Mr. O.V. Radhakrishnan
Mrs. Mariam Mathai

Counsel for applicant seeks some time to file a rejoinder. Post after two weeks.

By order,

C.O.

rv

Form No. 4—Continuation Sheet

रजिस्ट्री के टिप्पणी
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

RC

None for either side.

Reply has been re-presented to 6.4.05
today and the same may be
taken on record if in order.
Rejoinder thereto, if any,
filed by 05.11.2004 be taken
on record and thereafter
include in the final
hearing list (SB).

5/10/04
04.10.2004

Reply re-presented
and taken on
record on 4.10.04

5/10/04

Rejoinder not filed

17.10.05

Rejoinder not filed

17.10.05

Adjourned to after
one week vide order
dt. 5/10/05

Common final order re-fd
17.10.05

16.3.05

AVH

C-I

(7) Mr.OV radhakrishnan
Mrs. Mariam Mathai, ACGSC

At the joint request of the counsel adjourned

By order

C.O.I

11.8.05

SN(VC)

C-I

Mr.OV Radhakrishnan, Sr. (rep.)
Mrs. Mariam Mathai, ACGSC

Post along with OA 174/04 and
connected cases after two months.

By orders

CO I

asp

17.10.2005

(12)

KVS(JM)

C-II

Mr. O.V.Radhakrishnan, Sr.
Mrs. Mariam Mathai, ACGSC

MA 415/05 to accept rejoinder is not opposed. Allowed.

Court.

Heard. Common order pronounced in open

KVS(JM)
17.10.2005

vs

Proforma of Form No.4 — Continuation Sheet

रजिस्ट्री के टिप्पणी Notes of the Registry	अधिकारण के आदेश Orders of the Tribunal

INDEX SHEET

LIST OF PAPERS

O.A. 233/04

Sl No.	No. of Papers on Record			Date of Paper	Description of Paper
	I	II	III		
1.	22	3	104	Proceedings	3 Pages
2.	17	10	12005	Final Orders	44 Pages

① ② ③ ④ ⑤ ⑥

23/3/04 21/9/04 28/4/05 17/9/04 26/3/04

O.A. Vatrabhut Addl. Propg. student Propg. Regd. student m/1a